

(31)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1367/2019

PETITION NUMBER : CP/1408/2019

NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 66(3) & (4) of CA, 2013

ORDER

Submissions by the parties part-heard.

List the matter on **10.02.2021** for further hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

knp

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**